

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-10710-JK (LD) of 2024

DATED:- 11 - 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 11- 06- 2024

No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.-10710-JK(LD) of 2024 dated 11.06.2024

| S. No. | No. | Titled | OIC |
|--------|----------------------|---|---|
| 1. | WPC No. 951/2024. | Choudhary Brick & Tiles industries Versus Union Territory of J&K & Ors | Ms. Shaveta Jandial, (IFS) Regional Director, Pollution Control Committee, Jammu |
| 2. | WPC No. 1064/2024 | New Krishna Brick Kiln Versus Union Territory of J&K & Ors | |
| 3. | WPC No. 1067/2024 | Krishna Brick Kiln Versus Union Territory of J&K & Ors | |
| 4. | WPC No. 1115 of 2024 | B.D. Gupta & Co. Versus Union Territory of J&K & Ors | |
| 5. | WPC No. 1114/21024 | Shree Ganesh Kiln Versus UT of J&K & Ors | |
| 6. | WPC No. 1161/2024 | Zamindra Brick Kiln Badyal Brahmana R.S. Pura Versus Union Territory of J&K & Ors | |
| 7. | WPC No. 1138 /2024 | Jai Kiln Versus Union Territory of J&K & Ors | |
| 8. | WPC No. 1139/2024 | Om Brick Kiln Versus Union Territory of J&K & Ors | |
| 9. | WPC No. 1174/2024 | Tawi Stone Crusher Lalyal R.S.Pura Versus Union Territory of J&K & Ors | |
| 10. | WPC No. 533/2024 | titled Shavili Choudhary Versus Divisional Commissioner, Jammu and Ors | |
| 11. | WPC No. 394/2024 | M/s Shiv Shakti Brick Kiln Nagbani Jammu & Ors. Versu Union Territory of J&K & Ors. | |
| 12. | O.A NO. 870/2023 | Nawaz Ahmad Teeli Vs Ut Of J&K And Ors. | Raj Kumar Sharma, Under Secretary FE&E Department |

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